

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**  
**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**  
**APPEAL NO. 297 OF 2016**  
**APPEAL NO. 01 OF 2016**  
**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**

**Dated: 26<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**

**Uttar Pradesh Power Transmission Corporation Ltd. .... Appellant(s)  
& Ors.**

**Vs.**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai  
Mr. Mohd. Altif Mansoor  
Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**

**State Load Despatch Center, Delhi .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms Swapna Seshari  
Ms. Neha Garg  
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

**APPEAL NO. 297 OF 2016**

**Punjab State Transmission Corporation Ltd. .... Appellant(s)**  
**Vs.**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
 Mr. Rajiv Porwal (Rep.) for R-2 & R-3

**APPEAL NO. 01 OF 2016**

**Chairman-Cum-Managing Director, Rajasthan  
 Rajya Vidyut Prasaran Nigam Ltd. & Anr. .... Appellant(s)**  
**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
 Mr. Rajiv Porwal (Rep.) for R-2

**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**

**Delhi Transco Ltd. .... Appellant(s)**  
**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms Swapna Seshari  
 Ms. Neha Garg  
 Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
 Mr. Rajiv Porwal (Rep.) for R-2

**ORDER**

Arguments are concluded in Appeal Nos. 20 & 26 of 2016.

Learned counsel for the appellant has completed her arguments in Appeal No. 9 of 2016.

List these matters for further hearing on **20.09.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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